

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09-04-2021 AT 12.00 Noon THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/766/2020
IN
PETITION NUMBER : CP/301/2020
NAME OF THE PETITIONER : Ravindranath GE Medical Associates Pvt Ltd
NAME OF THE RESPONDENTS : Dr. Ravindranath Kancherala & others
UNDER SECTION : Sec.45, Arbitration & Conciliation Act 1996

ORDER

Ld. Counsel Mr. Arun Karthik Mohan for the Applicant and Ld. Counsel
Mr. T.K. Bhaskar for the Respondent are present.

At request of both the parties, matter is adjourned to **11.06.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs